

## Annexure-8

Name of the corporate debtor: MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED; Date of commencement of liquidation: 25.06.2024; List of stakeholders as on: 21.09.2024

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	The Additional Commissioner, UTGST Andaman and Nicobar Administration, Port Blair	23-07-2024	₹ 6,66,33,608	₹ 6,66,33,608	Goods and Service Tax	-	-	-	23.08%	Nil	Nil	₹ -	₹ -	-	The claim form C , Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
			₹ 6,66,33,608	₹ 6,66,33,608					23.08%			₹ -	₹ -	-	